

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2793  
ANSWERED ON:18.08.2011  
SURPRISE CHECKS BY CBI  
Bhujbal Shri Sameer

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that Central Bureau of Investigation (CBI) has conducted surprise checks on several trains and unearthed major irregularities in the allotment of berths under the Emergency quota and other amenities;
- (b) if so, the detailed report thereof; and
- (c) if not, the time by which the report is likely to be submitted from the CBI?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) During this year (upto August 2011) CBI has conducted checks in trains but no irregularity in allotment of berths under Emergency Quota has been reported.

Earlier in September 2010 CBI had made certain recommendations (based on its observations during train checks across Southern Railway) for streamlining the procedure of release of berths under Emergency Quota. A detailed procedure order for release of berths under Emergency Quota has been issued to all zonal railways, after due deliberations on these recommendations.

(c) Does not arise.